

Affidavit to be furnished by the candidate along with Nomination Paper

Before the Returning Officer

For election to Bihar Vidhan Sabha (name of the House)

From PIPTA 17 Constituency (Name of the Constituency)

Shyam baby Prasad son/daughter/wife of Late Sukhram Prasad Yadav

Aged 55 years, resident of officers colony darbhanga (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by B. J. P. (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	<u>AETPY 1643K</u>	<u>2020-21</u>	<u>419810-00</u>
2.	Spouse-	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
3.	Dependent 1	<u>FUSPK 9921 F</u>	<u>NIL</u>	<u>NIL</u>
4.	Dependent 2	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
5.	Dependent 3	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>1. Totkulig (Banjarig) P.S. case no. 116/2004 I.P.C. 188</u> <u>2. PIPRA Kothi P.S. case no. 93/2004 I.P.C. 143, 189, 353, 506, 437, 185, 290, 379</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>1. C.J.M. Motihari, Totkulig (Banjarig) P.S. case no. 116/2004</u> <u>Date of order taking cognizance - 2.9.2004</u> <u>2. C.J.M. Motihari, PIPRA Kothi P.S. case no. 93/2004</u> <u>Date of order taking cognizance - 19.01.2005</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>NIL</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>NIL</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>NIL</u>

21/11/2014

(*) Punishment imposed :

Nil

(*) That I give hereinafter below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given.
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given.
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	<i>100000-00</i>	<i>50000-00</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	<i>S-B-I Billo Billo AK-203248/1017 Rs. 673,933.67 AIB-201027m AK-20302306104 Rs. 822913-00 U.B. 10-8 P/B/B/104 AK-100239/10101540 Rs. 5429</i>	<i>Nil</i>	<i>S-B-I Billo Billo AK-3442010102 Rs. 6000-00</i>	<i>Nil</i>	<i>Nil</i>
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	<i>S-B-I LIFE P.No. 1K79504705 Rs. 70000-00 LIC of India P.No. 53752548 Rs. 50000-00 LIC of Andhra P.No. 500000-00</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	<i>BR06AW 3034 22.2-16 Rs. 800000-</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	<i>Gold 40 gram Rs. 180000-00</i>	<i>Gold 100 gram Rs. 48000-00 Silver 50 gram Rs. 20000-00</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>

21/11/1971-11/11/71

Total = 15,000-0
Rs. 2000-0
Rs. 7000-0
Rs. 1000-0

(viii) Any other assets such as value of Claims/Interest					
(ix) Gross Total value	Rs. 4447770-0	565000-0	6000-0	NIL	NIL

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s) Survey number(s)	Details Description Attached on Additional page 01	NIL	NIL	NIL	NIL
	Area (Total measurement in acres)	04 Acre 23 Decimle	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	Details Attached on Page 01	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	Rs. 470000-	NIL	NIL	NIL	NIL
	Any investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 4335792-00	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land					
	Location(s) Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Commercial Buildings (including apartments)	Details Description Attached on Page 02				
	-Location(s) -Survey number(s)		NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	300-59 feet	NIL	NIL	NIL	NIL

24/11/2019

	Whether inherited property (Yes or NO)	NO	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	Details Description Attached on Page-02	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	Rs. 17460-00	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	Rs. 20000-00	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 135500-00	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	Details Description Attached on Page-03	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	12515 sq. ft.	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	2796 sq. ft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Details Attached on Page-03	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	Details Attached on Page-03	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	Rs. 227540-00	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	Rs. 1450000-00	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 3840000-00	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	Rs. 9491292-00	NIL	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL

24/11/2019

	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	NIL	NIL	NIL	NIL	NIL
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal/Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
	Grand total of all Govt. dues	NIL	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

a. Self... *Sachin Arora*

b. Spouse... *Hansel wife*

(8) My educational qualification is as under: *I.A. 1994 Maharaja Harmandir Kesh College Motilal*

Bihar Intermediate Council Patna

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School / College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <i>Skyur babu Prasad Yadav</i>
2.	Full postal address	<i>officers colony Chakia 845412</i>
3.	Number and Name of the constituency and state	<i>17. PIPRA (Bihar)</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>B.J.P.</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>NIL</i>

(c) Total number of Pending cases where the court (s) have taken cognizance		02				
5. PAN of	Year for which last Income Tax Return filed		Total Income Slaves			
(a) Candidate	AF78Y 1643 K	2020-21	419810 - 0			
(b) Spouse:	NIL	NIL	NIL			
(c) Dependents	FV3PK 9921 F	NIL	NIL			
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	4447770	565000	6000-2	NIL	NIL
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	1981600	NIL	NIL	NIL	NIL
(ii)	Approximate Current Market Price of Asset (Total Value)	9491292	NIL	NIL	NIL	NIL
7	Liabilities	NIL	NIL	NIL	NIL	NIL
(i)	Government dues (Total)	NIL	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institutions and others (Total)	NIL	NIL	NIL	NIL	NIL
8.	Highest educational qualification: I.A. 1994. Maharaja Harechhaksh College, Mathura. Bihar Intermediate Education Council Patna. (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of..... 201.....

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

श्री श्यामबाबू प्रसाद यादव, पिता-स्व० सुखराम प्रसाद यादव, ग्राम-मझरिया, पो०+थाना-पीपराकोठी,
जिला-पूर्वी चम्पारण।

कृषि भूमि

क्र० सं०	अवस्थित	खाता	खेसरा	रकबा ए०-डी०	विरासत	स्वाजित	क्रय की तिथि	क्रय के समय भूमि के लागत	विकास सनिर्माणा आदि के माध्यम से भूमि पर कोई विनिधान	अनुमानित चालू बाजार मुल्य	अभ्युक्ति
1	2	3	4	5	6	7	8	9	10	11	12
01	ग्राम मझरिया, थाना-अंचल पीपराकोठी	86	159	0.8.9	हॉ	नहीं	-	-	शुन्य	101136.00	
02		86	273	0.47	हॉ	नहीं	-	-	शुन्य	427272.00	
03		86	433	0.10	हॉ	नहीं	-	-	शुन्य	151515.00	
04		86	486	0.98	हॉ	नहीं	-	-	शुन्य	965151.00	
05		86	487	0.12	हॉ	नहीं	-	-	शुन्य	127272.00	
06		86	498	0.03	हॉ	नहीं	-	-	शुन्य	34091.00	
07		86	647	0.58	हॉ	नहीं	-	-	शुन्य	615151.00	
08		86	718	0.58	हॉ	नहीं	-	-	शुन्य	571212.00	
09		86	719	0.29	हॉ	नहीं	-	-	शुन्य	307575.00	

श्यामबाबू प्रसाद यादव

10		86	722	0.32	हॉ	नहीं	-	-	शुन्य	290908.00	
11		86	648	0.95	हॉ	नहीं	-	-	शुन्य	863636.00	
12		86	358	1.00	हॉ	नहीं	-	-	शुन्य	900000.00	
13		86	696	0.62	हॉ	नहीं	-	-	शुन्य	516666.00	
14		86	786	0.62	हॉ	नहीं	-	-	शुन्य	516666.00	
15		86	644	1.30	हॉ	नहीं	-	-	शुन्य	1083333.00	
16	ग्राम-मझरिया थाना+अंचल पीपराकोठी	34/28	452	0.6.60	शुन्य	हॉ	22.05.99	25000.00	शुन्य	50000.00	
17	ग्राम-पतौरा थाना-मुफ्फसिल अंचल-मोतिहारी	195	1176	0.9.99	शुन्य	हॉ	17.12.12	70000.00	शुन्य	150000.00	
18	ग्राम-पीपराकोठी थाना+अंचल-पीपराकोठी	175/3	500 501	0.31.35	शुन्य	हॉ	16.07.12	190000. 00	शुन्य	200000.00	
19	ग्राम-पीपराकोठी थाना+अंचल-पीपराकोठी	175	500 501	0.1.45	शुन्य	हॉ	18.07.12	185000. 00	शुन्य	200000.00	

नोट:-उपरोक्त स्थावर आस्तियों क्रम सं0-1 से 15 तक में अभ्यर्थी श्यामबाबू प्रसाद यादव का आधा हिस्सा है।

20/11/2014

व्यवसायिक

क्र.सं.	अवस्थित	खाता	खेसरा	रकबा/वर्ग फूट	निर्मित क्षेत्र वर्ग फूट में	विरासत	स्वार्जित	क्रय की तिथि	क्रय के समय भूमि के लागत	विकास सनिर्माणा आदि के माध्यम से भूमि पर कोई विनिधान	अनुमानित चालू बाजार मूल्य
1	2	3	4	5	6	7	8	9	10	11	12
1	ग्राम पीपराकोठी, थाना-पीपराकोठी अंचल-पीपराकोठी	3	11	1332	0	नहीं	हॉ	28.09.93	9500.00	शून्य	595500.00
2	ग्राम पीपराकोठी, थाना-पीपराकोठी अंचल-पीपराकोठी	3	11	1116	300	नहीं	हॉ	28.09.93	7960.00	20000.00	720000.00

25/11/2014

आवासीय

अवस्थित	खाता	खेसरा	रकबा/वर्ग फूट	निर्मित क्षेत्र वर्ग फूट में	विरासत	स्वार्जित	क्रय की तिथि	क्रय के समय भूमि के लागत	विकास/सनि माण/आदि के माध्यम से भूमि पर कोई विनिधान	अनुमानित चालू बाजार मुल्य	अभ्युक्ति
2	3	4	5	6	7	8	9	10	11	12	13
ग्राम-पतौरा थाना-मुफ्फसिल अंचल-मोतिहारी	310	262	2880	1334	नहीं	हॉ	27.06.12	226000. 00	1000000.00	3000000.00	
ग्राम मझरिया थाना-पीपराकोठी अंचल-पीपराकोठी	302	481	17974	2060	हॉ	नहीं	शून्य	शून्य	900000.00	1500000.00	आधा हिस्सा है
ग्राम-पीपराकोठी ना+अंचल-पीपर कोठी	271	5/1	216	नहीं	नहीं	हॉ	28.09.93	1540.00	शून्य	90000.00	

श्रीमान श्रीमान श्रीमान